

Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.66/2013

Monday, this the 4th day of September 2017

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)

1. Ms. Ishrat Jamal
d/o Mr. Mashood Ahmad
r/o 21/29, Ahata Kala Sahib
Balimaran, Delhi
2. Ishrat Begum d/o Hanif Ahmed
r/o 1448 Gondni Street
Kalan Mahal, Delhi – 2
3. Ms. Asmat Ara d/o late Mr. Mohd. Amir
1299 Pahari Imli
Churi Walan, Jama Masjid
Delhi – 6
4. Razia Sultana d/o Mohd. Akhtar
69, Nimri Colony
Near Ashok Vihar, Delhi – 52
5. Dilnawaz Begum d/o Sardar Ahmed
r/o H.No.2871, Bulbuli Khana
Sita Ram Bazar, Delhi – 6
6. Shama parvez d/o Shamsul Hasan
L4/195, Yamuna Vihar
Delhi -53
7. Rehana Begum d/o Fariduddin
r/o house No.981
Kucha Rohalla Khan
Darya Ganj, Delhi – 2
8. Shehnaz Begum d/o Mohd. Farooq
r/o House No.1570, Gali Qasim Jan
Lal Kuan, Delhi – 6
9. Anwar Jahan d/o Mohd. Ahmed
H.No.837, Chitli Qabar
Haveli Azam Khan
Delhi – 6
10. Shehnaz Ibrahim d/o Mohd. Ibrahim
d/o H.No.67, Pocket Paschim Puri
New Delhi

11. Rukhsar Begum w/o Abdul Naeem
r/o 1448, Gondni Street
Kalan Mahal, Darya Ganj, Delhi – 2
12. Talat Nasreen d/o Zakaullah
r/o H.No.837, Chandni Mahal
Darya Ganj, Delhi – 2
13. Farida Khan d/o Javed Ali Khan
r/o 1770, Khawas Pura
Pataudi House, New Delhi
14. Mohd. Nisa d/o Mohd. Tahir
r/o 3284, Farhatullah Street
Kucha Pandit, Delhi – 6
15. Anisa d/o M. Masood Beg
r/o 32, 26, 127 Kucha Tara Chand
Delhi Gate, Delhi – 2
16. Sajida Zuberi d/o MUH Zuberi
r/o D-229, Abdul Fazal Enclave
Okhla, New Delhi – 25
17. Najmus Sehar d/o Mr. Zubair
r/o G-50 Abul Fazal Enclave
Okhla, New Delhi – 25
18. Azra Parveen d/o Mohd. Nasiruddin
r/o N4, Ist Ground Floor Numbardar Apartment
Joga Bai Jamia, Okhla, New Delhi – 2
19. Aqeela Begum d/o Mohd. Aqil
r/o 2462, Gali Kaun Wali
Chitli Qabar, Jama Masjid
Delhi – 6
20. Abida Khatoon d/o Gohar Hussain
4351, Irshad Manzil
Kucha Pandit, Delhi – 6
21. Shaida Begum d/o Mohd. Muqeem
r/o 3045, Saeed Manzil Shahganj
Delhi – 6
22. Nafeesa Fatima d/o Saghir Ahmed
r/o H.No.1342, Pahari Imli
Churi Walan, Matia Mahal
Jama Masjid, Delhi – 6
23. Ms. Samreen Begum d/o Mr. Nizammudin
1508, Ishq Building
Pahari Rajan
Bazar Chitli Qabar, Delhi – 6

24. Shahid Khatoon
d/o Habibur Rahman
r/o C-55/B, Jitar Nagar
Sukh Vihar, Delhi – 57
25. Saeedudin s/o Basiruddin
r/o 1750 IIIrd Floor
Near Jumala Street
Lal Kuan, Delhi – 6
26. Ishrat jahan d/o Saeeduddin
r/o 1750 IIIrd Floor Meer Jumala Street
Lal Kuan, Delhi – 6
27. Noor Bano d/o Abdul Salam
r/o H.No.1478, Pahari Rajan
Chitli Qabar, Delhi – 6
28. Saira Begum d/o Wasiuddin
r/o House No.2052, Ganj Meer Khan
r/o House No.2052, Ganj Meer Khan
Turkan Gate, Delhi – 2
29. Naseem Begum d/o Mohd. Ateeq
r/o H.No.3262, Farhatullah Street
Kucha Pandit, Delhi – 6
30. Rehnaz d/o M. Parvez
r/o 1405, Haveli Kallu Khawas
Chitli Qabar, Jama Masjid
Delhi – 6
31. Haseen Fatima d/o Farid Ahmed
r/o 1429, Chhatta Nawab Sahib
Farash Khana, Delhi – 6
32. Shahina Parveen d/o Mohd. Rafique
r/o 494 Hasan Manzil Matia Mahal
Jama Masjid, Delhi – 6

..Applicants

(Proxy Advocate (name not given) for Mr. B B Bhatia, Advocate)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary
5, Sham Nath Marg, Delhi
2. Principal Secretary (Edn. & Culture)
Govt. of NCT of Delhi
Old Secretariat, Delhi
3. Director of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi – 54

4. Secretary
Urdu Academy, Ghata Masjid Road
GPO Building, Kashmeri
Delhi – 6
5. The Secretary
Delhi Subordinate Services Selection board
3rd floor, UTCS Building Institutional Area
Vishwas Nagar, Shahdara
Delhi – 2

..Respondents

(Mr. K M Singh, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned proxy counsel for applicants submits that she has instructions to withdraw this O.A. with liberty to file fresh one. Prayer allowed.

2. O.A. is dismissed as withdrawn.

(Uday Kumar Varma)
Member (A)

(Justice Permod Kohli)
Chairman

September 4, 2017
/sunil/